

set up a Trade Fair Complex at Mysore in Karnataka;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (d): The Trade Fair Authority of India has set up a Trade Fair Complex only at Pragati Maidan, New Delhi so far. In order to take a final view to set up a permanent exhibition complex at Bangalore, a proposal has been under discussion between the Govt. of Karnataka and the India Trade Promotion Organisation.

#### **Consumption and Export of Fruits and Vegetables**

5861. SHRI H.D.DEVEGOWDA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have assessed the quantity of fruits and vegetables required for domestic consumption;

(b) if so, the details thereof;

(c) the countries where fruits and vegetables are exported; and

(d) the places in the country where cargo facilities have been provided for export of these goods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED): (a) No, Sir. No such study has been conducted by Government.

(b) Does not arise.

(c) Fruits and vegetables are exported mainly to US, UAE, Saudi Arabia, Kuwait, Bangladesh, Nepal, Sri Lanka, Singapore,

Malaysia, UK etc.

(d) Cargo facilities have been provided at major airports such as Delhi, Bombay, Trivandrum, Calcutta, Bangalore, Hyderabad, Madras etc.

#### **Tea Cultivation in Tamil Nadu**

5862. SHRI S.B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) whether the Tea Board has approved the proposal of the Tamil-Nadu Tea Development Corporation Ltd. for raising tea cultivation in Tamil Nadu; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The Tea Board has approved the proposal of the Tamil Nadu Tea Development Corporation Ltd., Government of Tamil Nadu for bringing an additional area of 3000 hectares under tea cultivation to be planted over a period upto 1996-97. Out of this, 2370.5 hectares would be planted in Annamalai's in Coimbatore district and the balance 629.5 hectares in Nilgiris District. The Board has agreed to extend financial assistance covering 1500 hectares in Annamalai's by treating this area as non traditional areas as a special case. The Board would be disbursing a total assistance of Rs. 9.75 crores, comprising Rs. 6 crores as Loan and Rs. 3.75 crores as subsidy.

#### **Export of Sugar**

5863. SHRI PRAKASH V. PATIL:  
SHRI PARASRAM  
BHARDWAJ:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to entrust the export of sugar to more than one agencies;

(b) if so, the reasons therefor;

(c) whether the Government propose to increase the price of levy sugar in the current year; and

(d) if so, the share of the producers out of this increase?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED): (a) No, Sir.

(b) Does not arise.

(c) There is no such proposal.

(d) Does not arise.

[*Translation*]

### **Straightening of National Highway No.3**

5864. SHRI RAMESHWAR PATIDAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the national Highway No. 3 is being straightened in order to reduce its distance between Agra-Bombay;

(b) if so, the distance in kilometres likely to be reduced.

(c) the details of the expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Do not arise.

### **Deposits by Non-Resident Indians**

5365. DR. LAXMINARAYAN PANDEY: Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign exchange deposited by the Non-resident Indians in nationalised banks in the country during the last six months;

(b) whether consultation facilities regarding account management, capital investment, tax assessment have been made available for the Non-resident Indians in these banks; and

(c) if so, the response of the Non-resident Indians thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The total outstanding balances in NRE and FCNR accounts from August, 1991 to January, 1992 are given below:-

| <i>Period</i> | <i>Amount in Rs. crores.</i> |
|---------------|------------------------------|
| August, 91    | 22,419                       |
| September, 91 | 22,164                       |
| October, 91   | 21,859                       |
| November, 91  | 21,790                       |
| December, 91  | 21,984                       |
| January, 1992 | 21,896                       |

(b) and (c): As a measure of customer service banks have been advised to guide the NRIs in the management of accounts, capital investment, tax assessment etc. and the response of the non-resident Indians has generally been encouraging.